(b) if so, at what stage is that policy and the reaction of the present Government to the finalization of this policy?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI VISHNU DEO SAI): (a) and (b) Yes, Sir. A National Policy for Domestic Workers is under consideration of the Government.

Pay bifurcation of contract labourers to minimize PF contribution

338. SHRIMATI WANSUK SYIEM: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether many private placement agencies supplying contract labour to Government Departments have been bifurcating wages into basic wage and allowances to minimize on Provident Fund contributions which are reckoned on basic pay;
- (b) whether the Central Government along with Public Sector Undertakings (PSUs) employ around 18.4 lakh contract workers;
- (c) whether the Central Labour Commissioners have recently conducted a reality check in the Ministries and Departments employing contract labour; and
 - (d) if so, a summary of the findings of the same?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI VISHNU DEO SAI): (a) No such complaint has been received in the offices of Chief Labour Commissioner (Central) which is the enforcement agency for various labour laws in Central sphere.

- Yes Sir, in the year 2011-12 the number of contract workers engaged by the Licensed contractors in the Central Government and Central Public Sector Undertakings (CPSUs) was around 18.4 Lakh.
- (c) and (d) Yes, Office of the Regional Labour Commissioner (Central), New Delhi has conducted inspections of 14 Principal employers and 17 Contractors in various Ministries and Departments in the recent past. Wherever violations were detected action has been initiated by filing prosecutions in the appropriate court.

The enforcement of various labour laws for the year 2013-14 in respect of Central Sphere is given in the Statement.

Statement

Enforcement of various labour laws for the year 2013-14

Sl. No.	Enactment	No. of inspection made	Irregularities				Prosecution							
			BF	detected during the year	rectified during the year	pending at the end of the year	BF	launched during the year	No. of cases	viction fine imposed in (₹)	Acqui- tal	With- drawn or dropped	Pending at the end of the year	
1	2	3	4	5	6	7	8	9	10	11	12	13	14	
1.	P.W. (Mines)	2568	38892	28925	28754	39063	14001	998	538	982250	0	0	14461	
2.	P.W. Act (Rly)	987	18546	6074	6748	17872	50	0	2	1100	0	0	48	
3.	P.W. Act (Maj	or Port) 7	754	65	136	683	52	0	27	28450	0	2	23	
4.	P.W. Act (A.T	(.S) 165	3439	1496	2379	2556	162	48	17	38950	3	0	190	
5.	H.O.E.R.	1115	40448	7907	10595	37760	13	0	0	0	0	2	11	
6.	I.S.M.W. (RE&ES) Act	286	3266	1807	3074	1999	266	109	50	596100	2	0	323	
7.	P.B. Act	609	2174	1107	1346	1935	339	11	52	30050	0	0	298	
8.	P.G. Act	2173	23033	7842	14565	16310	101	0	0	0	0	0	101	

9.	Contract Labour (R&A) Act	6990	52851	92600	80087	65364	37943	4084	3270	5527476	3	1	38753
10.	E.R. Act	2881	5217	2992	3059	5150	7192	831	993	1686600	1	3	7026
11.	Minimum Wages Act	13099	140932	129341	139236	131037	51687	5167	5084	3394308	3	41	51726
12.	Child Labour (P&R) Act	1380	5506	478	3510	2474	4	0	0	0	0	0	4
13.	BOCW Act	2091	31048	29078	28251	31875	3852	528	396	1301250	1	12	3971
	GRAND TOTAL (from 1 to 13)	34351	366106	309712	321740	354078	115662	11776	10429	13586534	13	61	116935
В.													
Sl. No	e. Enactment		No. of Claim application/Certificate disposed off							Awarded Amount (₹ lakhs)			
						Dec	cisions						
			Beginning	Filed	in fav	our Aş	gainst	Withdrawn	Pen	· ·	during ne year	recovered	Paid to workers
1	2		15	16	17	ı	18	19	2	20	21	22	23
1.	P.W. (Mines)		127	17	33	3	6	1		104	20.8	7.2	4.0
2.	P.W. Act (Rly)		15	8	2	2	0	0		21			
3.	P.W. Act (Major	Port)	0	0	()	0	0		0			

Written Answers to

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1	2	15	16	17	18	19	20	21	22	23
4.	P.W. Act (A.T.S)	0	16	1	0	0	15			
5.	H.O.E.R.	0	0	0	0	0	0			
6.	I.S.M.W. (RE&ES) Act	0	0	0	0	0	0			
7.	P.B. Act	0	0	0	0	0	0			
8.	P.G. Act	1066	1040	942	97	45	1022	1203.0	852.0	955.8
9.	Contract Labour (R&A) Act	0	0	0	0	0	0			
10.	E.R. Act	0	0	0	0	0	0			
11.	Minimum Wages Act	3855	3000	2787	51	37	3980	1214.5	493.5	320.0
12.	Child Labour (P&R) Act	0	0	0	0	0	0			
13.	BOCW Act	5643	829	488	0	0	5984		9.0	
	GRAND TOTAL (from 1 to 13)	10706	4910	4253	154	83	11126	2438.3	1361.7	1279.8

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Written Answers to

[RAJYA SABHA]